GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA UNSTARRED QUESTION NO. 1171 TO BE ANSWERED ON 28.06.2019

Air Pollution in North India

1171. SHRI RAVNEET SINGH BITTU:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has constituted an Inter-State body to deal with adverse effects of air pollution in Northern India;
- (b) if so, the details thereof and if not the reasons therefor;
- (c) the details of locations of the monitoring stations sanctioned by the Government in the last five years particularly in Punjab;
- (d) the details of the targets, if any, set by the Government to reduce the levels of air pollution;
- (e) whether the Government is aware of a World Bank report that air pollution has impacted GDP by more than 5 per cent; and
- (f) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI BABUL SUPRIYO)

- (a) & (b) In order to address the air pollution across the country in a comprehensive manner, Ministry of Environment, Forest and Climate Change has launched the National Clean Air Programme (NCAP). Overall objective of the NCAP is comprehensive mitigation actions for prevention, control and abatement of air pollution besides augmenting the air quality monitoring network across the country. The NCAP focuses on collaborative and participatory approach comprising all sources of pollution and coordination between relevant Central Ministries, State Governments, local bodies and other stakeholders.
- (c) The details of locations of the monitoring stations sanctioned in the last five years in Punjab is given at **Annexure**.
- (d) Taking into account the available international experiences and national studies, 20-30% reduction of PM_{2.5} and PM₁₀ concentration is targeted by 2024 keeping 2017 as the base year for comparison.
- (e) & (f) Reports estimating the economic impact of environmental degradation have been published by the World Bank from time to time. These reports need to be interpreted in proper perspective as they are based on different methodologies and involve various assumptions and uncertainties.

Annexure referred to in reply to Lok Sabha Unstarred Question No. 1171 due for reply on 28.06.2019 regarding 'Air Pollution in North India' by Shri Ravneet Singh Bittu, Hon'ble Member of Lok Sabha

Annexure

Monitoring Stations Sanctioned by the Government in the last five years in Punjab

S.No	City/Town/Village	Location
1.	Aligarh (Jagraon)	Forest Office, Vill:Aligarh, Teh:Jagraon
2.	Aspal Khurd (Tapa)	Vill:Aspal Khurd, Teh:Tapa
3.	Bara Pind (Goraya)	Vill:Bara Pind, Teh:Goraya
4.	Binjon (Garshankar)	CHC, Vill:Binjon, Teh: Garshankar
5.	Bishanpura (Payal)	Longowalia Yarns (Unit-II), Vill-Bishanpura, Teh: Payal
6.	Changal (Sangrur)	Mastuana Sahib, Vill:Changal, Teh:Sangrur
7.	Chowkimann	
	(Jagraon)	Ludhiana College of Engineering, Vill:Chowkimann, Teh:Jagraon
8.	Fatehpur (Samana)	Baba Banda Singh Bahadur College, Vill:Fatehpur, Teh:Samana
9.	Jaito Sarja (Batala)	Royal Nursing College, Vill: Jaito Sarja, Teh: Batala
10.	Kharaori (Sirhind)	Vill:Kharaori, Teh:Sirhind
11.	Kotladoom (Ajnala)	Satyam College, Ramtirath Road, Vill: Kotladoom, Teh: Ajnala
12.	Lakho ke Behram (Ferozpur)	Vill:Lakho ke Behram, Teh:Ferozpur
13.	Mrar Kalan (Muktsar)	Vill: Mrar Kalan, Teh:Muktsar
14.	Mureedke (Batala)	Johal Farm, Vill: Mureedke, Teh: Batala
15.	Naudhrani (Malerkotla)	Vill:Naudhrani, Teh:Malerkotla
16.	Peer Mohammad (Jalalabad)	Vill:Peer Mohammad, Teh:Jalalabad
17.	Poohli (Bhatinda)	Vill: Poohli, Teh:Bhatinda
18.	Rakhra (Patiala)	Shree Ganesh Group of Institute, Vill:Rakhra, The:Patiala
19.	Rohila (Samrala)	Gopimal Kaur Sain Industries Pvt. Ltd, Vil:Rohila, Teh:Samrala
20.	Subanpur (Dhilwan)	Vil:Subanpur, Teh:Dhilwan